

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 03
IA No. 257/JPR/2024
CP No. (IB)- 26/95/JPR/2024
Under Section 95 of IBC, 2016

In the matter of:

Tata Capital Ltd.

... Applicant/Creditor

Versus

Mayank Agarwal

...Guarantor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : None appeared
For the Respondent : None appeared

ORDER

None appears for the Parties. List the matter on 07.06.2024.



(Ashish Verma)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 06, 2024